

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2767
ANSWERED ON:07.02.2014
IT RELATED SEARCH
Singh Shri Ratan;Sinh Dr. Sanjay

Will the Minister of FINANCE be pleased to state:

- (a) the number of searches conducted by the Department of Income Tax and the disproportionate assets seized by them during each of the last three years and the current year;
- (b) whether any income-tax officer has been found to be not performing their duty diligently,- during such search operations;
- (c) if so, the details thereof along with the action taken against such officers; and
- (d) the monitoring mechanism put in place by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D. SEELAM)

(a) : The details of the number of search warrants executed and assets seized during searches conducted by the Income Tax Department is as under:

Financial Year	Number of search warrants executed	Assets seized (in Rs. crore)
2010-11	4852	774.98
2011-12	5260	905.6
2012-13	3889	575.08
2013-14	3139	565.4

(up to 31st Dec 2013)

(b) & (c): Information with reference to specific instances, if any, is being collected.

(d) : Administrative mechanism exists wherein the work of officers is supervised by their superiors through periodical reporting and monitoring. Whenever any such instance is noticed, appropriate enquiry is conducted and necessary action is taken.